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News & Announcement

Prohibitory Order regarding restriction on Inter and Intra State Movement-DC East

Date: 22-Mar-2020

Prohibiroty Order regarding restriction on Inter and Intra State Movement-DC East





GOVERNMENT OF SIKKIM OFFICE OF THE DISTRICT COLLECTOR, EAST DISTRICT ADMINISTRATIVE CENTRE, SICHEY GANGTOK-SIKKIM-737101

Visit us @ https://eastsikkim.nic.in. Phone-03592(284444) (O)

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No: 1777 /DC (E)/2020

Dated: 22/03/2020

PROHIBITORY ORDER U/S 144 Cr.PC, 1973

In continuation to Order No. 170/DCE dated 19/03/2020 and 1774/DC(E)/2020, and in exercise of powers vested in me u/s 144(1) of the Code of Criminal Procedure, 1973, I, Raj Yadav, IAS, District Magistrate, East hereby direct the following:

A) Restriction on inter-state movement

- 1. There shall be complete ban on inter-state movement through Rangpo Check Post of private vehicles, buses, taxis, two-wheelers except vehicles engaged in law enforcement, emergency services/cases and supply of essential commodities (food grains, ration, medicines, milk, etc.) with immediate effect.
- 2. People crossing Rangpo Check Post on foot shall be allowed only in emergency cases.
- 3. All Government, private vehicles and taxis shall be allowed to leave Sikkim only in cases of emergency through Rangpo Check Post after showing necessary permits issued by concerned Block Development Officer or Sub-Divisional Magistrate with immediate effect.

B) Restriction on intra-state movement

4. The movement of all private vehicles, two- wheelers and taxis in the district shall be regulated by allowing only odd and even vehicles to ply on alternate days beginning from 23rd March, 2020 (Monday) when only odd numbered vehicles shall be allowed and on Tuesday only even numbered vehicles shall be allowed to ply and shall subsequently continue alternately.

This order shall come into immediate effect in the entire area of East Sikkim district and shall remain valid till 15th April, 2020 or till further orders.

Given under my hand and seal this 22nd March, 2020.

District Coll ere wis Magistrate/East Gang Cologs Wicim

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- 2. The Superintendent of Police, East- for necessary action
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- 4. Chief Medical Officer, East
- 5. SHO, Rangpo PS
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